

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 10.12.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Harish Purohit Advocate	S.B.Civil Misc.Transfer Pet.No.121/2015,Smt. Preeti Kanwar @ Manvi V/s Jai Singh	Mr.Sanjay Mathur
02.	Shri Basant Raj Bhandari,Advocate	S.B.Civil Misc.Transfer Pet.No.121/2015,Smt. Lilita @ Lata V/s Mahendra Singh	Mr.Amit Mehta	Mr.C.S. Raj Purohit
03.	Smt.Meena Kothari , Advocate	S.B.Civil First Appeal No.88/1990,Kundanmal & Ors V/s Surendra Kumar & Anr	Mr.Chaitanya Gahlot	Mr.Vikas Balia
04.	Shri Prasant Sharma , Retd;D.J.	S.B.Civil Misc.Appeal No.1669/2015,Smt. Manbina kaur V/s Karmindra Singh	Mr.Bharat Singh	Mr.Narendra Thanvi

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01.	Shri J.L.Purohit Sr.Advocate	S.B.Civil Rev.Pet.No.89/2014, Makrana Marble Emp. &Ors.V/s Vinod Kumar Sharma	Mr.Muktेश Maheshwari	Mr.Narendra Thanvi
02.	Shri Sanjeev Johari Advocate	S.B.Civil Sec.Appeal No.55/1993,Ghainshyam V/s Jagdish Chandra	Mr.Vikas Balia	Mr.Arvind Samdariya

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

" Help The Needy -- Timely Help May Create History "